

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

DISTRICT AND SESSIONS JUDGES - Posting of Sri Sugali Narayana, whose suspension was revoked and reinstated into service as District and Sessions Judge - **ORDERS - ISSUED.**

ROC.NO. 2913/2022-B.SPL.,

NOTIFICATION NO. 327 -B.SPL.

DATED:22.07.2022.

- READ:**1. High Court's proceedings order Roc No 829/2020 - Vigilance Cell, dated 20.10.2020.
2. High Court's proceedings order Roc No.829/2020- Vigilance Cell, dated 15.07.2022.

The High Court passed the following Posting orders:

Sri Sugali Narayana, formerly VIII Addl. District and Sessions Judge, Sangareddy, who was placed under suspension vide High Court's Proceedings 1st read above and whose suspension is revoked and reinstated into service in the High Court's Proceedings 2nd read above is posted as VIII Addl. District and Sessions Judge-cum-VIII Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar (**post kept vacant**).

1. Sri Mohd Afroz Akthar, Court of the Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar, who is holding the full additional charge of the post of VIII Addl. District and Sessions Judge-cum-VIII Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, will immediately handover charge of the said post to Sri Sugali Narayana, and get himself relieved from the said post.
2. Sri Sugali Narayana, shall take charge of his post from Court of the Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar, immediatly.

Contd.2

3. Smt. Harisha, IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, who is holding the full additional charge of the post of V Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, will immediately handover charge of the said post to Sri Sugali Narayana, and get herself relieved from the said post.
4. Sri Sugali Narayana, after assumption of charge as VIII Addl. District and Sessions Judge-cum-VIII Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, shall also take charge of the post of V Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, from Smt. Harisha, and will be full additional charge of the said post, until further orders.

NOTE: The Order placed in the High Court's Website <https://tshc.gov.in> and the downloaded copy from the web site is valid for joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and In-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Prl. District and Sessions Judge, Sangareddy and Rangareddy District at L.B. Nagar.
8. The I Additional District and Sessions Judge, Sangareddy and Rangareddy District at L.B. Nagar.

9. The V Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
10. The Court of the Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
11. The VIII Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
12. The IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar
13. The District Treasury Officer, Sangareddy.
14. The Sub-treasury Officer, Sangareddy.
15. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

16. **THE SECTION OFFICERS:-**

- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section
(e) Work Review Cell, (f) O.P. Cell, (g) D.Budget,
(h) Enquiry Cell (i) Computer Section, (J) Special Officers Section,
High Court for the State of Telangana.

+Spare.

